

**STANDING COMMITTEE ON SOCIAL JUSTICE AND
EMPOWERMENT (2016-2017)**

(SIXTEENTH LOK SABHA)

MINISTRY OF MINORITY AFFAIRS

Action taken by the Government on the observations/recommendations contained in the Thirty-ninth Report (Sixteenth Lok Sabha) of the Standing Committee on Social Justice and Empowerment (2016-17) on 'Demands for Grants (2017-18)' of the Ministry of Minority Affairs

FORTY-SEVENTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

August, 2017/Shravana, 1939 (Saka)

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Presented to Lok Sabha on 10.08.2017

Laid in Rajya Sabha on 10.08.2017



**LOK SABHA SECRETARIAT
NEW DELHI**

August, 2017/Shravana, 1939 (Saka)

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**COMPOSITION OF THE STANDING COMMITTEE ON SOCIAL JUSTICE
AND EMPOWERMENT (2016-2017)**

SHRI RAMESH BAIS - CHAIRPERSON

MEMBERS

LOK SABHA

2. Shri Kantilal Bhuria
3. Shri Santokh Singh Chaudhary
4. Shri Sher Singh Ghubaya
5. Shri Jhina Hikaka
6. Shri Sadashiv Kisan Lokhande
7. Smt. K. Maragatham
8. Shri Kariya Munda
9. Prof. Seetaram Azmeera Naik
10. Shri Asaduddin Owaisi
11. Sadhvi Savitri Bai Phule
12. Dr. Udit Raj
13. Smt. Satabdi Roy (Banerjee)
14. Kunwar Bhartendra Singh
15. Prof. Sadhu Singh
16. Smt. Mamata Thakur
17. Shri Mansukhbhai Dhanjibhai Vasava
18. Shri Tej Pratap Singh Yadav
19. Vacant*
20. Vacant*
21. Vacant#

RAJYA SABHA

22. Smt. Jharna Das Baidya
23. Dr. Tazeen Fatma
24. Shri Chunibhai Kanjibhai Gohel
25. Shri Ahamed Hassan
26. Smt. Sarojini Hembram
27. Dr. Narendra Jadhav
28. Smt. Vijila Sathyananth
29. Smt. Wansuk Syiem
30. Smt. Chhaya Verma
31. Shri Ramkumar Verma

* Shri Bhagwant Khuba and Shri Mohanbhai K. Kundariya changed their nomination *w.e.f.* 19.10.2016.

Shri Prakash B. Hukkeri changed his nomination *w.e.f.* 23.11.2016.

LOK SABHA SECRETARIAT

1. Shri Ashok Kumar Singh - Additional Secretary
2. Shri Sukhi Chand Chaudhary - Joint Secretary
3. Shri Ashok Sajwan - Director
4. Smt. Mamta Kemwal - Additional Director
5. Smt. Shashi Bisht - Sr. Executive Assistant

INTRODUCTION

I, the Chairperson, Standing Committee on Social Justice and Empowerment (2016-17) having been authorized by the Committee to submit the Report on their behalf, do present this Forty-seventh Report on the action taken by the Government on the observations/recommendations contained in the Thirty-ninth Report (Sixteenth Lok Sabha) of the Standing Committee on Social Justice and Empowerment on 'Demands for Grants - 2017-18' relating to the Ministry of Minority Affairs.

2. The Thirty-ninth Report was presented to Lok Sabha and laid in Rajya Sabha on 17th March, 2017. The Ministry of Minority Affairs furnished their replies indicating action taken on the recommendations contained in that Report on 5th July, 2017. The Report was considered and adopted by the Standing Committee on Social Justice and Empowerment at their sitting held on 9th August, 2017.

3. An analysis of the action taken by Government on the recommendations contained in the Thirty-ninth Report of the Standing Committee on Social Justice and Empowerment (Sixteenth Lok Sabha) is given in Appendix.

4. For facility of reference observations/recommendations/comments of the Committee have been printed in thick type in the body of the Report.

NEW DELHI;

02 August, 2017
11 Shrawana, 1939 (Saka)

RAMESH BAIS
Chairperson,
Standing Committee on
Social Justice and
Empowerment

CHAPTER - I

REPORT

1.1 This Report deals with the action taken by the Government on the observations/recommendations contained in the Thirty-ninth Report of the Standing Committee on Social Justice and Empowerment (Sixteenth Lok Sabha) on Demands for Grants (2017-18) pertaining to the Ministry of Minority Affairs.

1.2 The Thirty-ninth Report was presented to Lok Sabha and laid in Rajya Sabha on 17th March, 2017. It contained 7 observations/recommendations. Replies of Government in respect of all the observations/recommendations have been examined and are categorized as under: -

- (i) Observations/Recommendations which have been accepted by the Government:

(Paragraph Nos. 2.27, 2.28, 3.12)

(Total : 3, Chapter -II)

- (ii) Observations/Recommendations which the Committee do not desire to pursue in view of the replies of the Government:

(Paragraph No. 6.6)

(Total : 1, Chapter -III)

- (iii) Observations/Recommendations in respect of which replies of the Government have not been accepted and which require reiteration:

(Paragraph Nos. 2.29 and 5.13)

(Total : 2, Chapter -IV)

(iv) Observations/Recommendations in respect of which replies of the Government are of interim in nature :

(Paragraph No. 4.5)

(Total : 1, Chapter -V)

1.3 The Committee desire that action taken notes on the recommendations contained in Chapter-I and final action taken notes in respect of recommendation contained in Chapter-V of this Report may be furnished to them at the earliest and in any case not later than three months of the presentation of this Report.

1.4 The Committee will now deal with the replies received from the Ministry which need reiteration or merit comments.

A. Utilization of Funds under various Schemes

Recommendation (Para 2.28)

1.5 The Committee had noted that the ministry could not utilize the funds allocated to other important Schemes like Multi Sectoral Development Programme for Minorities Concentration Districts, Seekho and Kamao Skill Initiative, Hamari Darohar, Upgrading Skill and Training in Traditional Arts/crafts for Development (USTTAD), Free Coaching and Allied Scheme for minorities and Maulana Azad National Fellowship for minority students in the year 2016-17. The Committee had also noted that Rs.640.00 crore and Rs.84.08 crore were not utilized by the Ministry in the year 2014-15 and 2015-16, respectively and hence surrendered. The Ministry owe an explanation for such under utilization of funds on these Schemes year after year. Such consistent failure to utilize the allocated fund has also contributed to reduction of Ministry's share in overall budget allocations. In view of the fact that the overall fund utilization scenario would have been far worse had the proposed allocation been approved and granted by the Ministry of Finance, the Committee had recommended that the causes of persistent under-utilization of funds should be identified and necessary corrective/remedial measures taken for ensuring optimal utilization of funds during the 2017-18 fiscal.

1.6 The Ministry of Minority Affairs in their Action Taken Note have stated as under:

"Seekho aur Kamao Scheme

"Seekho aur Kamao" and Upgrading the Skills and Training in Traditional Arts/Crafts for Development (USTTAD), details of funds allocated and utilized during last three years as follows:

Schemes	Year	Funds allocated (Rs. in crore)	Funds utilized (Rs. in crore)
Seekho aur Kamao	2014-15	46.23	46.21
	2015-16	192.45	191.96
	2016-17	210.00	204.93
USTTAD	2014-15	0.50	0.44
	2015-16	17.01	16.90
	2016-17	20.00	19.77

As shown on the table above, more than 97% funds have been utilized in each of last three years. For ensuring of optimal utilization and Proper flow of expenditure during 2017-18, quarterly review will be made.

Multi-sectoral Development Programme (MsDP)

Out of the total budget allocation of Rs. 3711.00 crore allocated to Ministry of Minority Affairs for the year 2014-15, Rs. 1250.00 crore (33.68%) of total BE was allocated to MsDP. Rs. 757.35 crore was already spent under MsDP by 15.01.2015, when the cut at R.E. stage was conveyed. The Revised estimate of the Ministry was Rs. 3140.00 crore. This means that RE was revised by Rs. 571.00 crore for the Ministry as a whole. Out of the total amount at R.E. stage, Rs. 479.06 crore was deducted from MsDP (83.89%) keeping the RE at 770.94 crore, against which Rs.768.21 crore was released. The Ministry could have utilized the entire BE provision as a number of proposals and Utilization Certificates were already in hand during the last quarter if it was not revised. During 2015-16, the Ministry utilized 99.43% of the entire BE provision under MsDP. During 2016-17, the Ministry utilized 96.41% of the entire BE provision under MsDP.

Sl. No	Name of the programme	2014-15				2015-16				2016-17				% of shortfall / excess exp. yearwise (w.r.t. BE)	BE 2017 -18
		BE	RE	Actual Exp.	Shortfall or excess exp. If any indicating reasons in brief	BE	RE	Actual Exp.	Shortfall or excess exp. If any indicating reasons in brief	BE	RE	Actual Exp.	Shortfall or excess exp. If any indicating reasons in brief		
1	Multi-sectoral Development Programme	1250	770.94	768.21	Minor variation w.r.t. RE. Fund in main head was exhausted	1126.64 (out of 1251.64, Rs.125 crore was earmarked for skill development)	1126.64	1120.33	Minor variation w.r.t. RE. Fund in main head was exhausted	1125	1125 (Later changed from 1059 to 1125)	1084.63	Minor variation Funds in the main head were exhausted.	2014-15 61.46% 2015-16 99.43% 2016-17 96.41%	1200

Hamari Dharohar

The "Hamari Dharohar" Scheme had been approved and implemented from 2014-15. Since then, two projects have been conducted:

(a) **Everlasting Flame Exhibition** was organized to exhibit Parsi culture in Delhi. More than one lakh visitors visited the Exhibitions in each of the venues. An amount of Rs.18.72 crore has been sanctioned so far for this event since 2014-15 till 2016-17. Rs. 4.99 crore, Rs. 7.13 crore and Rs. 6.60 crore has been released in 2014-15, 2015-16 and 2016-17 respectively. Hence, the releases against this scheme were satisfactory and as expected.

(b) Second Project was implemented by **Dairatul Maarifil Osmania (DMO)**, Osmania University, Hyderabad for translation of 240 documents belonging to medieval period from Arabic to English and their digitization and re-printing. An amount of Rs. 2,77,29,920/- has been released to DMO.

Thus, during the year 2016-17, out of Rs. 11.00 crore, an amount of Rs. 6.60 crore could be released under the scheme Hamari Dharohar. However, it may be mentioned here that during the current financial year, new proposals/projects are to be called for from states/PIAs which will result in utilization of the overall allocated funds under Hamari Dharohar scheme.

Free Coaching and Allied Scheme

It is stated that in the financial year 2014-15, 2015-16 and 2016-17, Rs. 31.67 crore, Rs. 45.00 crore and Rs. 40.00 crore was allocated respectively under Free Coaching and Allied Scheme. In which the utilization of funds were Rs. 31.48 crore, Rs. 44.87 crore and Rs. 40.00 crore respectively. It is evident that Ministry has utilized the funds allocated in these year under the Scheme. Further, in the year 2014-15, 2015-16 and 2016-17, budget of Rs. 50.00 crore, Rs. 55.58 crore and Rs. 120.00 crore was allocated respectively under the scheme of Maulana Azad National Fellowship. In which the utilization of funds were Rs. 0.12 crore (Savings occurred due to previous balance of Rs.84.02 crore with UGC), Rs. 55.52 crore and Rs. 119.92 crore respectively (Savings occurred due to less expenditure in professional services in both years). Hence, it is evident that Ministry has utilized the funds allocated in these year under the Scheme."

1.7 The Committee are happy to note that the Ministry utilized more than 96 percent funds allocated to them during the year 2016-17 under the Schemes namely Multi-sectoral Development Programme, Seekho aur Kamao Scheme, Upgrading Skill and Training in Traditional Arts/Crafts for Development (USTTAD), Free Coaching of Allied Scheme and Maulana Azad National Scholarship Scheme. The Committee, however, desire that for ensuring optimal utilization of funds on these Schemes, during 2017-18, a quarterly review of the same should be made and discrepancies so noticed, may be rectified there and then.

B. Study to know the reasons for drop-out rates among all Minority Communities including Muslims

Recommendation (Para 2.29)

1.8 The Committee earlier in their 30th Report on Demands for Grants (2016-17) had desired that a study to know the reasons regarding dropout rates among all minorities communities including Muslims at all levels of education *vis-a-vis* other communities should be conducted. The Committee have been informed that the National Productivity Council (NPC), an organization under Department of Industrial Policy and Promotion (DIPP) has been approached for the study and the scope of study, its terms of reference are being framed in consultation with the NPC, which has been asked to submit the proposal for enabling the Ministry to commission the study. The Committee deprecate the delay by the Ministry of about almost one year in starting the process of such study. The Committee strongly feel that this process could have easily started much earlier. It surprises the Committee that crore of rupees are being spent on the educational Schemes for minorities by the Ministry without knowing the reasons of high dropout rate among minority students. The Committee, therefore, had desired the Ministry to conduct the study at the earliest and in a time bound manner. The Committee may be apprised about the outcome of such study after three months of presentation of this Report.

1.9 The Ministry of Minority Affairs in their Action Taken Note have stated as under:

"On the recommendations of the Committee the Ministry has initiated the process to hire a firm/agency for study to know the reasons regarding dropout rates among all minorities' communities including Muslims at all levels of education *vis-à-vis* other communities. After finalization of hiring and awarding the study work, the report will be furnished by the firm/agency within five months period to this Ministry."

1.10 The Committee are disappointed to note that despite their repeated recommendations for the last one and half year regarding conducting of study to know the reasons for dropout rates among all minorities communities including Muslims at all level of education *vis-a-vis* other communities, the Ministry have still not taken any steps in the direction. The Committee express their displeasure over the relaxed and unconcerned attitude of the Ministry on this vital issue. The Committee, therefore, again reiterate and impress upon the Ministry to complete the aforesaid study in the definite time period. The Committee may also be apprised about the outcome of the study so conducted.

C. Studies/Monitoring/Evaluation of various Schemes of the Ministry

Recommendation (Para 4.5)

1.11 The Committee had noted that the Research/Studies, Monitoring & Evaluation of Development Scheme is for generating information and database on problems and requirements of Minorities through Research Studies, collect information about development deficits through baseline Surveys, conduct concurrent monitoring of schemes being implemented by the Ministry, formulate Annual Media Plan and carry out Multi Media campaign for dissemination of information to generate awareness about schemes/programmes and initiatives for notified Minorities, give wider publicity to Prime Minister's New 15 Point Programme for the Welfare of Minorities, and Multi sectoral Development Programme (MsDP), and to support organization for workshops/seminars on the subject relevant to Minorities. The Committee find that against the RE of Rs. 50.00 crore, the expenditure was only Rs. 28.92 crore as on 28.02.2017 under the Scheme in the year 2016-17. The Committee may safely conclude from this low expenditure that desired publicity is not being given to the notified Minorities regarding Ministry's schemes/ programmes and initiatives which to a large extent defeats the very purpose of these Schemes and initiatives. As the Scheme is very helpful to increase the coverage of the beneficiaries through various awareness generating programmes, the Committee, had desired that adequate measures be taken to utilize the earmarked funds for the Scheme during 2017-18. The Committee found that eight Studies/Evaluation of many Schemes of the Ministry have been conducted, out of which three studies have been completed till date to assess the impact of the scheme. The Committee had desired that remaining studies/Evaluation may also be completed without delay and their findings taken into account while formulating policies/programmes for the welfare of minorities.

1.12 The Ministry of Minority Affairs in their Action Taken Note have stated as under:

"It is informed that as per one of the recommendations of the Sachar Committee report, a multi-media campaign has been followed by the Ministry of Information & Broadcasting for dissemination of information through electronic and print media in Urdu language apart from other languages with focus on the need for social inclusion. The Press Information Bureau (PIB) has also been regularly releasing features on various themes associated with minority welfare under Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15-PP) as well as the decisions taken by the Government on Sachar Committee report from its various regions such as Indore, Ahmedabad, Chennai, Hyderabad, Bangalore, Chandigarh, etc. Besides, Field Publicity Units have also organized various publicity programmes such as film shows, group discussions, special programmes, photo exhibitions, etc. It has also rolled out print media, television, private FM (Frequency Modulation) and digital cinema on behalf of Ministry of Minority Affairs (MoMA). Besides, it has released advertisements from time to time on all India basis for Government of India (GoI) schemes such as Scholarships, Maulana Azad National Fellowships (MANF), etc. All India Radio (AIR) Stations have also given wide publicity to minority welfare programmes. Doordarshan has also been telecasting programmes on the PM's New 15-PP and implementation of the Sachar Committee recommendations through various formats.

The two incomplete impact assessment studies are namely,(i) "Monitoring Equal Opportunities to reduce distress and vulnerable: Human Development Index (HDI) of minorities communities in India" conducted by Dr. Ambedkar Institute of Social and Economic Change and Centre for Research and Debates in Development Polices. (2) The impact assessment study in respect of Maulana Azad National Fellowship (MAEF) scheme carried on by Central University of Hyderabad. The Final Reports on these studies from the concerned agencies are still awaited. The agencies have been reminded to expedite the report.

Necessary steps have been taken to expedite the completion of these studies by the Ministry so that their findings may be taken into account while formulating policies/programmes for the welfare of the minorities."

1.13 As regards, the expenditure on Research/Studies, Monitoring & Evaluation of Development Scheme in the year 2016-17 and measures taken to utilize the earmarked funds for the Scheme during 2017-18, the Ministry in their action taken reply have enumerated various steps but have not furnished the details of expenditure incurred under the Scheme up to 31.03.2017. The Committee feel that steps taken by the Ministry are of routine kind and will hardly improve the utilization of budgetary allocations as such. The Committee desire that the Ministry should strive for effective publicity and monitoring of implementation of these Schemes run by the Ministry.

Taking note of the fact that eight studies/evaluation of various Schemes of the Ministry have been conducted and out of which only three studies have been completed so far, the Committee desired that the remaining studies/evaluation may also be completed without delay.

D. Seekho aur Kamao (Learn and Earn) Scheme

Recommendation (Para 5.13)

1.14 The Committee had noted that the Ministry have launched “Seekho aur Kamao (Learn & Earn)”, a placement linked Skill Development scheme for Minorities in 2013 which aims to upgrade the skills of minority youth in various modern/traditional skills depending upon their qualification, present economic trends and market potential, which can earn them suitable employment or make them suitably skilled to go for self-employment. The Scheme is implemented through selected projects implementing Agencies (PIAs). The Committee had noted that during the year 2014-15, Rs. 46.21 crore were released for skill training of 20,720 minority youths. Out of them, 20,686 minority youths were trained and 15,694 trainees got placement. Again during 2015-16, Rs. 191.96 crore were released for skill training of 1,23,330 minority youths. As on 31.12.2016, training of 81,820 minority youths has been completed and out of them 43,182 trainees have been given placement. As the Committee are not aware where their placement has been done, the Committee had desired the Ministry to let them know the organizations where they have been placed.

The Committee had further noted that the expenditure incurred during the year 2016-17 is only Rs. 55.23 crore (upto 28.02.2017) under the scheme while the allocation was Rs. 210.00 crore. The Committee have been informed by the Ministry that “from the year 2016-17, Ministry of Skill Development and Entrepreneurships (MSDE) issued the common norms to be followed in all skill development programmes run by all Ministries/Departments. 'Seekho aur Kamao Scheme' is one such Scheme which falls under this category. The Ministry sought clarification from MSDE. The clarification came only in October, 2016. Moreover, there were directions from NITI Aayog during current financial year that all Grantee institutions, NGOs, Trust, companies etc. should be registered on NGO Darpan Portal mandatorily. But NITI Aayog did not provide the space for Registration for the Companies

which are the major implementing agencies in job linked Skill Development Schemes. When this matter was brought to the notice of NITI Aayog, they made the provision on the portal in October, 2016. Thereafter, the PIAs could register themselves on the portal". The Committee accept the justification given by the Ministry on the low utilization of funds during year 2016-17. The Committee, however, desire that the Ministry should play pro-active role in policy decision process regarding implementation of the Schemes run by them so that the entire process is hurdle free and hassle free and funds are also utilized fully.

1.15 The Ministry of Minority Affairs in their Action Taken Note have stated as under:

"Ministry has launched an online portal of Seekho aur Kamao i.e. www.seekhoaurkamao-moma.gov.in for Management Information System (MIS). The information regarding placement of trainees has been kept in public domain."

1.16 The Committee in their original Report had desired to know the organizations where Minority youths trained under the Seekho aur Kamao Scheme have been placed. The Ministry in their action taken reply have stated that an online portal of Seekho aur Kamao i.e. www.seekhoaurkamao-moma.gov.in has been launched for Management Information System (MIS). The information regarding placement of trainees has been kept in public domain. The Committee deprecate such callous attitude of the Ministry towards the information sought by the Parliamentary Committee as it is well established that the Ministry are duly bound to response to the queries raised by the Committee. The Committee, therefore, desire that the requisite information may be furnished without any delay.

CHAPTER-II

OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

Recommendation (Para 2.27)

2.1 The Committee note that against the RE of Rs. 3827.25 crore under Plan and Non-Plan Scheme, the Ministry have utilized an amount of Rs. 1443.39 crore during 2016-17 (as on 28.02.2017). The Committee are constrained to note that the expenditure under Pre-Matric Scholarship Scheme was 'NIL' during 2016-17 while the allocation was Rs.931.00 crore. Similarly, only Rs.4.99 crore (as on 28.02.2017) were spent against the allocation of Rs.550.00 crore in 2016-17, under Post-Matric Scholarship Scheme. Again as regards, Merit-cum Means Scholarship Scheme expenditure incurred has been only Rs. 11 lakh (as on 28.02.2017) against the allocation of Rs.395.00 crore. The Secretary, Ministry of Minority Affairs, citing the reasons for nil or low utilization of funds on these Schemes, informed the Committee during evidence that, "The present system introduced by the Central Government is to bring all the scholarships of all the Ministries into one National Scholarship Portal which would serve about 16 Ministries which include Ministries of HRD, Social Justice, Tribal Affairs, etc. What this portal does is that it verifies the entire details of a student viz., his name, bank account number, his identity at various levels, at district level institutional level, State level, etc. Further there were some teething and technical problems in the Portal which continued till recently and now the payment files have been generated. Once they are generated, money will not go to the State Governments but directly to the accounts of the students". The Committee are not convinced with the reply of the Ministry keeping the fact in view that these are not only flagship Schemes of the Ministry for the educational empowerment of minority students but equally vital for them having a direct bearing on their future. The Committee expected the Ministry to be extremely sensitive towards the future of these minority students and ought to have forethought alternatives to mitigate the problems caused to the students. The Committee exhort the Ministry to be more careful and thoughtful

in future while dealing with these educational Schemes for minority students which ease the path of their education and mainstream them into the society.

Reply of the Government

2.2 Ministry of Minority Affairs has already explained the reasons for low utilization of funds under the three Scholarship Schemes viz. Pre-Matric, Post-Matric and Merit-cum-Means based Scholarship Schemes during previous years. Further, it is submitted that the three Scholarship Schemes of MoMA are being implemented through the National Scholarship Portal (NSP) 2.0, along with 21 Schemes of other Ministries/Departments of the Central Government. As such, although the efforts were made for timely verification and disbursal of scholarships during 2016-17 by rigorously monitoring their implementation, there were some constraints at the level of NIC. The same were later resolved and nearly 70% of scholarships were disbursed to the eligible beneficiaries during 2016-17. It is also explained that the remaining scholarships of 2016-17 are being disbursed during 2017-18.

State- wise Physical and Financial Achievements under Scholarship Schemes during 2016-17 as follows:-

State- wise Physical and Financial Achievements under Scholarship Schemes during 2016-17							
S. No	States/UTs	Pre-Matric Scholarship Scheme		Post-Matric Scholarship Scheme		Merit-cum Means Scholarship Scheme	
		Physical Achievements	Financial Achievements (Rs. In Crore)	Physical Achievements	Financial Achievements (Rs. In Crore)	Physical Achievements	Financial Achievements (Rs. In Crore)
1	Andhra Pradesh	104531	21.65	11575	9.72	1400	3.64
2	Telangana	103562	30.24	12929	10.38	1722	4.43
3	Arunachal Pradesh	0					
4	Assam	133737	32.44	27276	17.96	3718	9.29
5	Bihar	57082	11.91	41664	22.40	8603	23.39
6	Chhattisgarh	7210	1.57	1880	1.02	448	1.10
7	Goa	0					

8	Gujarat	100580	22.78	16330	9.42	3487	8.01
9	Haryana	2218	0.57	3341	2.31	1065	2.70
10	Himachal Pradesh	1524	0.25	491	0.25	65	0.16
11	Jammu & Kashmir	53312	12.09	21523	13.14	3921	9.63
12	Jharkhand	18673	8.80	12544	7.98	1750	4.66
13	Karnataka	233250	40.28	28866	18.44	7656	19.46
14	Kerala	349713	39.15	45537	20.85	16070	41.12
15	Madhya Pradesh	47555	11.89	7548	4.53	1912	4.83
16	Maharashtra	267581	28.51	35592	16.33	3839	9.79
17	Manipur	3300	1.88	2623	2.04		
18	Meghalaya	1776	0.44	1916	1.34	850	2.09
19	Mizoram	15237	2.84	141	0.11	240	0.53
20	Nagaland	16427	4.68	30	0.03	12	0.03
21	Odisha	0					
22	Punjab	310459	43.99	50502	20.87	6334	16.03
23	Rajasthan	96395	24.46	21729	15.43	3472	8.67
24	Sikkim	876	0.20	156	0.07	16	0.04
25	Tamil Nadu	245146	44.14	29252	16.12	4511	11.28
26	Tripura	1	0.00	850	0.41	134	0.32
27	Uttar Pradesh	410302	132.50	36806	26.01	5612	14.66
28	Uttarakhand	13609	3.45	2837	2.06	557	1.42
29	West Bengal	516525	63.63	71921	36.24	8336	21.17
30	Andaman & Nicobar	10	0.01	3	0.00		
31	Chandigarh	1840	0.19	253	0.11	18	0.05
32	Dadra & Nagar Haveli	58	0.01	17	0.01		
33	Daman & Diu	0					
34	Delhi	0					
35	Lakshadweep	0					
36	Puducherry	1526	0.34	277	0.18	40	0.08
Total		3114015	584.90	486409	275.76	85788	218.60

Note: Data provided by NIC as on 31.3.2017. Disbursement of scholarships continues in 2017.

2. In addition to the above it is also, submitted that it has been decided to open the National Scholarship Portal (NSP) w. e. f. 1st June, 2017 for applying online for the scholarships of 2017-18.

(Ministry of Minority Affairs O.M.No.G-20014/1/2017-Budget
dated 05th July,2017)

Recommendation (Para 2.28)

2.3 Ministry also could not utilize the funds allocated to other important Schemes like Multi Sectoral Development Programme for Minorities Concentration Districts, Seekho and Kamao Skill Initiative, Hamari Darohar, Upgrading Skill and Training in Traditional Arts/crafts for Development (USTTAD), Free Coaching and Allied Scheme for minorities and Maulana Azad National Fellowship for minority students in the year 2016-17. The Committee also note that Rs.640.00 crore and Rs.84.08 crore were not utilized by the Ministry in the year 2014-15 and 2015-16, respectively and hence surrendered. The Ministry owe an explanation for such under utilization of funds on these Schemes year after year. Such consistent failure to utilize the allocated fund has also contributed to reduction of Ministry's share in overall budget allocations. In view of the fact that the overall fund utilization scenario would have been far worse had the proposed allocation been approved and granted by the Ministry of Finance, the Committee recommend that the causes of persistent under-utilization of funds should be identified and necessary corrective/remedial measures taken for ensuring optimal utilization of funds during the 2017-18 fiscal.

Reply of the Government

2.4 Seekho aur Kamao

“Seekho aur Kamao” and Upgrading the Skills and Training in Traditional Arts/Crafts for Development (USTTAD), details of funds allocated and utilized during last three years as follows:

Schemes	Year	Funds allocated (Rs. in crore)	Funds utilized (Rs. in crore)
Seekho aur Kamao	2014-15	46.23	46.21
	2015-16	192.45	191.96
	2016-17	210.00	204.93
USTTAD	2014-15	0.50	0.44
	2015-16	17.01	16.90
	2016-17	20.00	19.77

As shown on the table above, more than 97% funds have been utilized in each of last three years. For ensuring of optimal utilization and Proper flow of expenditure during 2017-18, quarterly review will be made.

Multi-sectoral Development Programme (MsDP)

Out of the total budget allocation of Rs. 3711.00 crore allocated to Ministry of Minority Affairs for the year 2014-15, Rs. 1250.00 crore (33.68%) of total BE was allocated to MsDP. Rs. 757.35 crore was already spent under MsDP by 15.01.2015, when the cut at R.E. stage was conveyed. The Revised estimate of the Ministry was Rs. 3140.00 crore. This means that RE was revised by Rs. 571.00 crore for the Ministry as a whole. Out of the total amount at R.E. stage, Rs. 479.06 crore was deducted from MsDP (83.89%) keeping the RE at 770.94 crore, against which Rs.768.21 crore was released. The Ministry could have utilized the entire BE provision as a number of proposals and Utilization Certificates were already in hand during the last quarter if it was not revised. During 2015-16, the Ministry utilized 99.43% of the entire BE provision under MsDP. During 2016-17, the Ministry utilized 96.41% of the entire BE provision under MsDP.

Sl. No	Name of the programme	2014-15				2015-16				2016-17				% of shortfall/ excess exp year wise (w.r.t. BE)	BE 2017-18
		BE	RE	Actual Exp.	Shortfall or excess exp. If any indicating reasons in brief	BE	RE	Actual Exp.	Shortfall or excess exp. If any indicating reasons in brief	BE	RE	Actual Exp.	Shortfall or excess exp. If any indicating reasons in brief		
1	Multi-sectoral Development Programme	1250	770.94	768.21	Minor variation w.r.t. RE. Fund in main head was exhausted	1126.64 (out of 1251.64, Rs.125 crore was earmarked for skill development)	1126.64	1120.33	Minor variation w.r.t. RE. Fund in main head was exhausted	1125	1125 (Later changed from 1059 to 1125)	1084.63	Minor variation Funds in the main head were exhausted.	2014-15 61.46% 2015-16 99.43% 2016-17 96.41%	1200

Hamari Dharohar”

The “Hamari Dharohar” Scheme had been approved and implemented from 2014-15. Since then, two projects have been conducted:

(a) **Everlasting Flame Exhibition** was organized to exhibit Parsi culture in Delhi. More than one lakh visitors visited the Exhibitions in each of the venues. An amount of Rs.18.72 crore has been sanctioned so far for this event since 2014-15 till 2016-17. Rs. 4.99 crore, Rs. 7.13 crore and Rs. 6.60 crore has been released in 2014-15, 2015-16 and 2016-17 respectively. Hence, the releases against this scheme were satisfactory and as expected.

(b) Second Project was implemented by **Dairatul Maarifil Osmania (DMO)**, Osmania University, Hyderabad for translation of 240 documents belonging to medieval period from Arabic to English and their digitization and re-printing. An amount of Rs. 2,77,29,920/- has been released to DMO.

Thus, during the year 2016-17, out of Rs. 11.00 crore, an amount of Rs. 6.60 crore could be released under the scheme Hamari Dharohar. However, it may be mentioned here that during the current financial year, new proposals/projects are to be called for from states/PIAs which will result in utilization of the overall allocated funds under Hamari Dharohar scheme.

Free Coaching and Allied Scheme

It is stated that in the financial year 2014-15, 2015-16 and 2016-17, Rs. 31.67 crore, Rs. 45.00 crore and Rs. 40.00 crore was allocated respectively under Free Coaching and Allied Scheme. In which the utilization of funds were Rs. 31.48 crore, Rs. 44.87 crore and Rs. 40.00 crore respectively. It is evident that Ministry has utilized the funds allocated in these year under the Scheme. Further, in the year 2014-15, 2015-16 and 2016-17, budget of Rs. 50.00 crore, Rs. 55.58 crore and Rs. 120.00 crore was allocated respectively under the scheme of Maulana Azad National Fellowship. In which the utilization of funds were Rs. 0.12

crore (Savings occurred due to previous balance of Rs.84.02 crore with UGC), Rs. 55.52 crore and Rs. 119.92 crore respectively (Savings occurred due to less expenditure in professional services in both years). Hence, it is evident that Ministry has utilized the funds allocated in these year under the Scheme.

(Ministry of Minority Affairs O.M.No.G-20014/1/2017-Budget dated 05th July,2017)

Comments of the Committee

(Please see Para No. 1.7of Chapter-I of the Report)

Recommendation (Para 3.12)

2.5 The Committee note that Free Coaching and Allied Scheme is meant to assist candidates of economically weaker sections belonging to minority communities by providing opportunities for enhancing their knowledge and capabilities for employment in Government Sector through competitive examinations and for admission in reputed Institutions. The Committee are disappointed to observe that during 2016-17, out of Rs. 40.00 crore, the expenditure was 33.32 core as on 28.02.2017. Citing the reasons, the Ministry stated that "during 2016-17 entrance examination of NEET was held in two phases and results were declared in August 2016 and counseling was done in the months of October-November, 2016. As a result there was a delay in submission of required documents Organizations /Institutions as well as forwarding of inspection reports by State Governments. Apart from this, directions have been received from NITI Aayog that no grant should be released to any NGOs/Institutions unless it is registered on the NGO Darpan Portal. This process also delayed the release of grants to the NGOs who are implementing the Scheme". The Committee are of the considered view that Free Coaching and Allied Scheme being one of the important schemes which provides a platform to the students belonging to minority communities for preparing higher education and jobs in Government Sector needs to be implemented properly and robustly too so that more and more students are benefitted. The

Committee desire that all the NGOs / Institutions should be sensitized time and again on the issue of registration on the NGO Darpan Portal so that they could complete all the formalities in time and get funds meant for the Scheme.

Reply of the Government

2.6 It is stated that by the end of the financial year 2016-17, Ministry has utilized Rs. 40.00 crore allocated for the Free Coaching and Allied Scheme. Further, the empanelled Institutions/Organizations/NGOs have been directed to register on the NGO Darpan Portal of NITI Aayog. In compliance to the direction of Ministry of Minority Affairs, almost all NGOs/Institutions have registered themselves on NGO Darpan Portal of NITI Aayog and funds are being released only to those NGOs/Institutions which are registered on the NGO Darpan Portal of NITI Aayog.

(Ministry of Minority Affairs O.M.No.G-20014/1/2017-Budget
dated 05th July,2017)

CHAPTER-III

OBSERVATIONS/RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE REPLIES OF THE GOVERNMENT

Recommendation (Para 6.6)

3.1 The Committee note that the work related to management of Haj pilgrimage including administration of the Haj Committee has been transferred from the Ministry of External Affairs to the Ministry of Minority Affairs from 1st October, 2016 to have a better focus. The Ministry have informed the Committee that 484 Private Tour Operators (PTOs) have been registered and allocated Haj quota. The Committee note from the details furnished to the Committee regarding the PTOs registered and allocated quota in the year 2016-17 that 183 PTOs are from Maharashtra while only one is from Jharkhand out of the total 484 PTOs all over the country. The Committee do not understand why Maharashtra should have a monopoly and maximum people should go to Maharashtra first to visit Haj. The Committee desire that the PTOs from smaller States should also be registered for Haj quota so that Hajjis are able to contact PTOs in their own States/UTs and need not go to Maharashtra which causes inconvenience to them. Needless to say, the Committee desire that if need be, the quota of PTOs may also be increased.

The Committee also learnt that these PTOs neither pay any Service Tax nor show their turnover while applying for registration. The Committee do not understand why these PTOs are exempted from paying the Service Tax. The Committee desire that imposition of the Service Tax on the PTOs may be considered under the Tax and other Laws as is done in case of other agencies/organizations/tour operators etc. and they may also be asked to furnish their annual turnover.

Reply of the Government

3.2 The quota for the Private Tour Operators are decided in the bilateral Haj agreement between India and the Kingdom of Saudi Arabia. The Government of Saudi Arabia declared a

quota of 1,70,025 seats to Indian Haj Pilgrims for Haj-2017. Out of the total 1,70,025 quota allotted by the Government of Saudi Arabia, 1,25,025 Haj pilgrims is for the Haj Committee of India and 45,000 for the Private Tour Operators (PTOs). The Haj quota for the PTOs has been increased from 36,000 seats during Haj 2016 to 45,000 seats during Haj 2017

As regards registration and allotment of quota to PTOs, the Hon'ble Supreme Court has approved the PTO Policy which is valid for 5 years (2013-2017). Based on the approved PTO policy, registration and allocation of Haj quota to the PTOs is done on all India basis subject to fulfilment of various eligibility criteria. As per the PTO Policy, financial strength of the PTO is assessed on the basis of their "Annual Turnover" and "Minimum Capital". Balance Sheet and Profit & Loss Account –duly audited by the Statutory Auditors, Tax Audit Report and Income Tax Return (ITR) are taken into consideration to assess the Annual Turnover and Minimum Capital requirement of the PTOs. Further, the applicant has to submit copy of Service Tax Registration Certificate.

As per the established practice, the applications received in response to the circular issued by the Ministry for registration and allocation of quota to PTOs are scrutinized by a duly appointed Chartered Accountant Firm. On scrutiny of the applications of the PTOs for Haj 2017, the CA Firm has given observations on the compliance of various conditions laid down in the policy. Since compliance of Service Tax is not under the purview of this Ministry, it has been decided that the observations of the CA Firm relating to Service Tax may be used only to the extent of passing on the information to the CBEC for taking necessary action. Accordingly, the observations of the CA Firm have been communicated to the Central Board of Excise & Customs (CBEC).

As per the PTO Policy, there is no restriction on any PTO applying from any part of the Country. For Haj 2017, out of the 800 applications of the PTOs received in the Ministry from 17 States, 661 PTOs were found eligible as per the approved PTO Policy 2013-17. 569 PTOs

have been allocated quota through the draw of lots for allocation of quota. State-wise number of Private Tour Operators applied and those who have been allocated quota for Haj 2017.

Sr No.	State	No. of PTOs applied	No. of PTOs found eligible for Haj 2017	No. of PTOs who got quota for Haj 2017
1	Andhra Pradesh	30	26	18
2	Assam	2	1	0
3	Delhi	31	28	20
4	Gujarat	109	80	68
5	J&K	11	10	8
6	Jharkhand	1	1	1
7	Karnataka	51	41	36
8	Kerala	106	91	75
9	Maharashtra	286	248	219
10	MP	17	14	13
11	Odissa	3	3	2
12	Rajasthan	14	13	13
13	Tamil Nadu	59	47	39
14	Telangana	34	17	17
15	UP	31	28	27
16	Uttrakhand	2	2	2
17	West Bengal	13	11	11
		800	661	569

(Ministry of Minority Affairs O.M.No.G-20014/1/2017-Budget dated 05th July,2017)

CHAPTER-IV

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED AND WHICH REQUIRE REITERATION

Recommendation (Para 2.29)

4.1 The Committee earlier in their 30th Report on Demands for Grants (2016-17) had desired that a study to know the reasons regarding dropout rates among all minorities communities including Muslims at all levels of education *vis-a-vis* other communities should be conducted. The Committee have been informed that the National Productivity Council (NPC), an organization under Department of Industrial Policy and Promotion (DIPP) has been approached for the study and the scope of study, its terms of reference are being framed in consultation with the NPC, which has been asked to submit the proposal for enabling the Ministry to commission the study. The Committee deprecate the delay by the Ministry of about almost one year in starting the process of such study. The Committee strongly feel that this process could have easily started much earlier. It surprises the Committee that crore of rupees are being spent on the educational Schemes for minorities by the Ministry without knowing the reasons of high dropout rate among minority students. The Committee, therefore, desire the Ministry to conduct the study at the earliest and in a time bound manner. The Committee may be apprised about the outcome of such study after three months of presentation of this Report.

Reply of the Government

4.2 On the recommendations of the Committee the Ministry has initiated the process to hire a firm/agency for study to know the reasons regarding dropout rates among all minorities' communities including Muslims at all levels of education *vis-à-vis* other communities. After finalization of hiring and awarding the study work, the report will be furnished by the firm/agency within five months period to this Ministry.

(Ministry of Minority Affairs O.M.No.G-20014/1/2017-Budget dated 05th July,2017)

Comments of the Committee

(Please see Para No. 1.10 of Chapter-I of the Report)

Recommendation (Para 5.13)

4.3 The Committee note that the Ministry have launched “Seekho aur Kamao (Learn & Earn)”, a placement linked Skill Development scheme for Minorities in 2013 which aims to upgrade the skills of minority youth in various modern/traditional skills depending upon their qualification, present economic trends and market potential, which can earn them suitable employment or make them suitably skilled to go for self-employment. The Scheme is implemented through selected projects implementing Agencies (PIAs). The Committee note that during the year 2014-15, Rs. 46.21 crore were released for skill training of 20,720 minority youths. Out of them, 20,686 minority youths were trained and 15,694 trainees got placement. Again during 2015-16, Rs. 191.96 crore were released for skill training of 1,23,330 minority youths. As on 31.12.2016, training of 81,820 minority youths has been completed and out of them 43,182 trainees have been given placement. As the Committee are not aware where their placement has been done, the Committee desire the Ministry to let them know the organizations where they have been placed.

The Committee further note that the expenditure incurred during the year 2016-17 is only Rs. 55.23 crore (upto 28.02.2017) under the scheme while the allocation was Rs. 210.00 crore. The Committee have been informed by the Ministry that “from the year 2016-17, Ministry of Skill Development and Entrepreneurships (MSDE) issued the common norms to be followed in all skill development programmes run by all Ministries/Departments. 'Seekho aur Kamao Scheme' is one such Scheme which falls under this category. The Ministry sought clarification from MSDE. The clarification came only in October, 2016. Moreover, there were directions from NITI Aayog during current financial year that all Grantee institutions, NGOs, Trust, companies etc. should be

registered on NGO Darpan Portal mandatorily. But NITI Aayog did not provide the space for Registration for the Companies which are the major implementing agencies in job linked Skill Development Schemes. When this matter was brought to the notice of NITI Aayog, they made the provision on the portal in October, 2016. Thereafter, the PIAs could register themselves on the portal”. The Committee accept the justification given by the Ministry on the low utilization of funds during year 2016-17. The Committee, however, desire that the Ministry should play pro-active role in policy decision process regarding implementation of the Schemes run by them so that the entire process is hurdle free and hassle free and funds are also utilized fully.

Reply of the Government

4.4 Ministry has launched an online portal of Seekho aur Kamao i.e. www.seekhoaurkamao-moma.gov.in for Management Information System (MIS). The information regarding placement of trainees has been kept in public domain.

(Ministry of Minority Affairs O.M.No.G-20014/1/2017-Budget dated 05th July,2017)

Comments of the Committee

(Please see Para No. 1.16 of Chapter-I of the Report)

CHAPTER-V

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT ARE OF INTERIM IN NATURE

Recommendation (Para 4.5)

5.1 The Committee note that the Research/Studies, Monitoring & Evaluation of Development Scheme is for generating information and database on problems and requirements of Minorities through Research Studies, collect information about development deficits through baseline Surveys, conduct concurrent monitoring of schemes being implemented by the Ministry, formulate Annual Media Plan and carry out Multi Media campaign for dissemination of information to generate awareness about schemes/programmes and initiatives for notified Minorities, give wider publicity to Prime Minister's New 15 Point Programme for the Welfare of Minorities, and Multi sectoral Development Programme (MsDP), and to support organization for workshops/seminars on the subject relevant to Minorities. The Committee find that against the RE of Rs. 50.00 crore, the expenditure was only Rs. 28.92 crore as on 28.02.2017 under the Scheme in the year 2016-17. The Committee may safely conclude from this low expenditure that desired publicity is not being given to the notified Minorities regarding Ministry's schemes/ programmes and initiatives which to a large extent defeats the very purpose of these Schemes and initiatives. As the Scheme is very helpful to increase the coverage of the beneficiaries through various awareness generating programmes, the Committee, desire that adequate measures be taken to utilize the earmarked funds for the Scheme during 2017-18. The Committee find that eight Studies/Evaluation of many Schemes of the Ministry have been conducted, out of which three studies have been completed till date to assess the impact of the scheme. The Committee desire that remaining studies/Evaluation may also be completed without delay and their findings taken into account while formulating policies/programmes for the welfare of minorities.

Reply of the Government

5.2 It is informed that as per one of the recommendations of the Sachar Committee report, a multi-media campaign has been followed by the Ministry of Information & Broadcasting for dissemination of information through electronic and print media in Urdu language apart from other languages with focus on the need for social inclusion. The Press Information Bureau (PIB) has also been regularly releasing features on various themes associated with minority welfare under Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15-PP) as well as the decisions taken by the Government on Sachar Committee report from its various regions such as Indore, Ahmedabad, Chennai, Hyderabad, Bangalore, Chandigarh, etc. Besides, Field Publicity Units have also organized various publicity programmes such as film shows, group discussions, special programmes, photo exhibitions, etc. It has also rolled out print media, television, private FM (Frequency Modulation) and digital cinema on behalf of Ministry of Minority Affairs (MoMA). Besides, it has released advertisements from time to time on all India basis for Government of India (GoI) schemes such as Scholarships, Maulana Azad National Fellowships (MANF), etc. All India Radio (AIR) Stations have also given wide publicity to minority welfare programmes. Doordarshan has also been telecasting programmes on the PM's New 15-PP and implementation of the Sachar Committee recommendations through various formats.

The two incomplete impact assessment studies are namely,(i) "Monitoring Equal Opportunities to reduce distress and vulnerable: Human Development Index (HDI) of minorities communities in India" conducted by Dr. Ambedkar Institute of Social and Economic Change and Centre for Research and Debates in Development Policies. (2) The impact assessment study in respect of Maulana Azad National Fellowship (MAEF) scheme carried on by Central University of Hyderabad. The Final Reports on these studies from the concerned agencies are still awaited. The agencies have been reminded to expedite the report.

Necessary steps have been taken to expedite the completion of these studies by the Ministry so that their findings may be taken into account while formulating policies/programmes for the welfare of the minorities.

(Ministry of Minority Affairs O.M.No.G-20014/1/2017-Budget
dated 05th July,2017)

Comments of the Committee

(Please see Para No. 1.13 of Chapter-I of the Report)

NEW DELHI;

02 August, 2017
11 Shravana, 1939 (Saka)

RAMESH BAIS
Chairperson,
Standing Committee on
Social Justice and
Empowerment

MINUTES OF THE EIGHTEENTH SITTING OF THE STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT HELD ON WEDNESDAY, 9th AUGUST, 2017

The Committee met from 1000 hrs. to 1045 hrs. in Chairperson's Chamber, Room No. 113, First Floor, Block-B, Parliament House Annexe Extension Building, New Delhi.

PRESENT

SHRI RAMESH BAIS - CHAIRPERSON

MEMBERS

LOK SABHA

2. Shri Santokh Singh Chaudhary
3. Shri Sadashiv Lokhande
4. Smt. Mamata Thakur

RAJYA SABHA

5. Smt. Jharna Das Baidya
6. Smt. Sarojini Hembram
7. Dr. Narendra Jadhav
8. Smt. Vijila Sathyananth
9. Smt. Chhaya Verma
10. Shri Ramkumar Verma

LOK SABHA SECRETARIAT

1. Shri A.K. Singh - Additional Secretary
2. Shri Ashok Sajwan - Director
3. Smt. Mamta Kemwal - Additional Director

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.

3. The Committee then took up for consideration the following draft Reports of the Committee :-

(i) **** **** **** ****

(ii) **** **** **** ****

(iii) **** **** **** ****

(iv) Forty-seventh Report on action taken by the Government on the observations/recommendations contained in the Thirty-ninth Report on "Demands for Grants-2017-18" of the Ministry of Minority Affairs.

4. The Chairperson then requested the Members to give their suggestions on the draft Reports. The Reports were adopted by the Committee without any modifications. The Committee then authorized the Chairperson to finalize these draft Reports and to present the same to both the Houses.

The Committee then adjourned.

* *Matter not related to this Report.*

APPENDIX

ANALYSIS OF ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS CONTAINED IN THE THIRTY-NINTH REPORT OF THE STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT ON 'DEMANDS FOR GRANTS (2017-18)' OF THE MINISTRY OF MINORITY AFFAIRS

(SIXTEENTH LOK SABHA)

	Total	Percentage
I. Total number of Recommendations	7	
II. Observations/Recommendations, which have been accepted by the Government (Paragraph Nos. 2.27, 2.28 and 3.12)	3	42.86%
III. Observations/Recommendations which the committee do not desire to pursue in view of the replies of the Government (Paragraph No. - Paragraph No. 6.6)	1	14.29%
IV. Observations/Recommendations, in respect of which replies of the Government have not been accepted and which require reiteration (Paragraph Nos. 2.29 and 5.13)	2	28.57%
V. Observations/Recommendations in respect of which replies of the Government are interim in nature (Paragraph No. 4.5)	1	14.29%